

Post Offer Advertisement under Regulation 18 (12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers), Regulations, 2011 of

MAPRO INDUSTRIES LIMITED

Open Offer for Acquisition of 2,82,750 Equity Shares from Shareholders of Mapro Industries Limited by Mr. Sandeep Gupta, Mr. Atul Kumar Sultania and Mr. Umesh Kumar Kanodia (hereinafter collectively referred to as "Acquirers")

This Post Offer Advertisement is being issued by **Chartered Capital and Investment Limited**, ("Manager to the Offer"), for and on behalf of **Mr. Sandeep Gupta, Mr. Atul Kumar Sultania and Mr. Umesh Kumar Kanodia (hereinafter collectively referred to as "Acquirers")**, in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement with respect to the aforementioned offer was made by the Acquirers had appeared in Business Standard (English), Business Standard (Hindi) and Mumbai Lakshadeep (Marathi) on Wednesday, January 23, 2013.

1. Name of the Target Company : Mapro Industries Limited
2. Name of the Acquirer(s) and PAC : Mr. Sandeep Gupta, Mr. Atul Kumar Sultania and Mr. Umesh Kumar Kanodia
3. Name of the Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details
 - a. Date of Opening of the Offer : Thursday, April 04, 2013
 - b. Date of Closure of the Offer : Thursday, April 18, 2013
6. Date of Payment of Consideration : Saturday, April 20, 2013
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 20	Rs. 20
7.2	Aggregate number of shares tendered	2, 82,750*	40,500
7.3	Aggregate number of shares accepted	2, 82,750*	40,500
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 56,55,000*	Rs. 8,10,000
7.5	Shareholding of the Acquirers before Agreements/Public Announcement (No. & %)	2,49,230 22.92%	2,49,230 22.92%
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	5,25,700 48.34%	5,25,700 48.34%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2,82,750* 26.00%	40,500 3.72%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	The Acquirers have not acquired any Equity Shares other than those acquired in terms of Share Purchase Agreement Dated January 16, 2013 as stated in Serial No 7.6 above	The Acquirers have not acquired any Equity Shares other than those acquired in terms of Share Purchase Agreement Dated January 16, 2013 as stated in Serial No 7.6 above
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	10,57,680* 97.26%	8,15,430 74.98%
7.10	Pre offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	3,12,570 28.74% 29,820* 2.74%	3,12,570 28.74% 2,72,070 25.02%

*Assuming full acceptance in Offer

8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and the registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS and/or Corrigendum to DPS and/or Letter of Offer.



**ISSUED BY MANAGER TO THE OFFER
CHARTERED CAPITAL AND INVESTMENT LIMITED**

SEBI Registration No.: INM000004018

418-C, "215 Atrium", Andheri Kurla Road, Andheri (East), Mumbai – 400 093

Tel No.: 022 66924111, Fax No.: 022 66926222, Email: mumbai@charteredcapital.net

Contact Person: Ms. Menka Jha

Place: Mumbai

Date: April 24, 2013

For and on behalf of the Acquirers

Mr. Sandeep Gupta, Mr. Atul Kumar Sultania and Mr. Umesh Kumar Kanodia